



आरबीआई ओम्बड्समैन कार्यालय,  
Office of RBI Ombudsman  
कानपुर, उत्तर प्रदेश/, Kanpur, Uttar Pradesh



Date: March 26, 2025

**Extension of Last date for Submission - Reserve Bank Integrated Ombudsman Scheme, 2021 – Issuance of advertisement in print media by the Office of the Ombudsman**

**e-tender no:** [RBI/Kanpur Regional Office/Others/7/24-25/ET/1051](https://www.rbi.org.in/interior/interior.asp?link=details&id=1051)

Office of Ombudsman Reserve Bank of India, Kanpur invited E-Tender through RBI's website ([www.rbi.org.in](http://www.rbi.org.in)) and MSTC Portal ([www.mstcecommerce.com](http://www.mstcecommerce.com)) for publication of Advertisement in newspapers regarding “Redressal of Complaints against entities regulated by RBI under Reserve Bank – Integrated Ombudsman Scheme, 2021”.

2. It may be noted that the last date for submission of e-tenders through MSTC New Common Portal ([www.mstcecommerce.com](http://www.mstcecommerce.com)) was up to 11:00 Hours on March 26, 2025.

3. In this connection, it has been decided to extend the timeline as mentioned below:

S/N	Particulars	Revised Date and Time
1	Last Date and Time for submission of bid	March 27, 2025 up-to 10:00 hrs
2	Tender Opening Event (TOE) Start Date and Time	March 27, 2025 at 11:00 hrs

4. All the other terms & conditions mentioned in the Tender Document will remain unchanged.

5. Any amendment(s) / corrigendum / clarifications with respect to this tender shall be uploaded on the website / portal only.

6. Office is not bound to accept the lowest tender and reserves the right to accept or reject any or all the tenders, without assigning any reasons for doing so.

**RBI Ombudsman  
Reserve Bank of India  
Kanpur**